

Filing No. BA/8503/2020

Jodhan Gope Vs The State of Jharkhand

Advocate's Name- Miss Vani Kumari

Defects:-

9. (i) P.S. case number in F.I.R. and Impugned order differs. Correctness of P.S. case number will depend upon its removal.
- (ii) Correction through pen at page -3 is without authentication.
- (iii) Duly certified to be true type copy of pages 8, 9, 12 to 15 may be filed.